

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:54  
ANSWERED ON:05.08.2013  
DELAYED NH PROJECTS .  
Choudhary Shri Harish;Singh Rajkumari Ratna

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether a number of National Highway (NH) projects have been delayed due to slow pace of work done by the contractors;
- (b) if so, the details of such projects, NH-wise;
- (c) whether the Government has taken any action against these contractors; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) The delays in construction of National Highways (NHs) are attributed to various reasons such as poor performance by the contractors, land acquisition, shifting of utilities, environmental & forest clearance, approval of rail over bridges, law & order problem, as well as shortage of skilled & semi-skilled manpower and economic slowdown. In case delays are attributed to contractors, penal action is taken against the defaulting contractors as per the provisions of contract agreement including their debarment. The National Highways Authority of India (NHA) has presently declared three firms as non-performers and debarred them from participating in future bidding process.